C O N T E N T S

Fifteenth Series, Vol. XXXIII, Thirteenth Session, 2013/1935 (Saka)
No. 23, Tuesday, April 23, 2013/Vaisakha 03, 1935 (Saka)

SUBJECT	PAGES
REFERENCE BY THE SPEAKER	2
National Panchayati Raj Diwas	
ORAL ANSWER TO QUESTION	
*Starred Question No.401	3-5
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos.402 to 420	6-77
Unstarred Question Nos.4596 to 4825	78-533

---

*The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

PAPERS LAID ON THE TABLE 534-537

COMMITTEE ON ESTIMATES
20th to 22nd Reports 538

STANDING COMMITTEE ON AGRICULTURE
46th to 48th Reports 538

STANDING COMMITTEE ON ENERGY
33rd to 35th Reports 539

STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS
16th Report 539

STANDING COMMITTEE ON URBAN DEVELOPMENT
24th and 25th Reports 540

STANDING COMMITTEE ON COAL AND STEEL
30th to 33rd Reports 540

STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 2306 DATED 12.3.2013 REGARDING "OILSEEDS BOARD" 541-543

MATTERS UNDER RULE 377 544-557

(i) Need to open a new Kendriya Vidyalaya at Sambalpur, Odisha.

Shri Amarnath Pradhan 544

(ii) Need to resume the suspended SBI remittance services from the United States of America.

Shri Anto Antony 545

(iii) Need to expedite electrification of all the villages under Rajiv Gandhi Grameen Vidyutikaran Yojana in Bharatpur parliamentary constituency, Rajasthan

Shri Ratan Singh 546

(iv) Need to take steps for revival of Hindustan Photo Films Limited in Tamil Nadu.

Shri P. Viswanathan 547

(v) Need to set up dairy parks on the outskirts of cities and towns in Uttar Pradesh.

Shri Rajendra Agarwal 548

(vi) Need to make available adequate domestic cooking gas in Gujarat.

Shrimati Jayshreeben Patel 549

(vii) Need to discontinue the Rajiv Aarogyasri Health Insurance Scheme in States and to allocate the funds to the Taluk level hospitals.

Shri Mansukhbhai D. Vasava 550

(viii) Need to undertake repair of National Highway No. 15 on stretch between Gujarat-Rajasthan border and Barmer district in Rajasthan.

Shri Devji M. Patel 551

(ix) Need to provide a special financial package for overall development of districts of Eastern Uttar Pradesh including Chandauli district.

Shri Ramkishun 552

(x) Need to start electrification of villages under second phase of Rajiv Gandhi Grameen Vidyutikaran Yojana in Gopalganj district, Bihar.

Shri Purnmasi Ram 553

(xi) Regarding construction of New Railway line from Nandakumar to Balaiponda (Moyna) in East Midnapore district of West Bengal.

Shri Suvendu Adhikari 554

(xii) Need to accord environmental clearance for setting up a Research Centre of Defence Research and Development Organisation in Dharmapuri district, Tamil Nadu.

Shri R. Thamaraiselvan 555

(xiii) Need to control the increase in prices of life-saving medicines.

Shri P. Karunakaran 556

(xiv) Need to construct a Railway over bridge at level crossing between Arakandanallur and Villupuram in Tamil Nadu.

Shri M. Anandan 557

(xv) Need to take swift and time-bound action against banks indulging in unfair practices.

Shri Baliram Jadhav 557

ANNEXURE – I

Member-wise Index to Starred Questions	559
Member-wise Index to Unstarred Questions	560-565

ANNEXURE – II

Ministry-wise Index to Starred Questions	566
Ministry-wise Index to Unstarred Questions	567

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Tuesday, April 23, 2013/Vaisakha 03, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

REFERENCE BY THE SPEAKER

National Panchayati Raj Diwas

MADAM SPEAKER: Hon. Members, 24th April is observed as the National Panchayati Raj Diwas to mark the coming into effect of the Constitution (73rd Amendment) Act 1992 on 24th April, 1993. This watershed legislation, which transformed Mahatma Gandhi's dream of Gram Swaraj into reality, has brought about a paradigm shift in our democratic polity. Tomorrow we would be completing two decades of Panchayats receiving constitutional status. This indeed is a momentous occasion in our on-going endeavours for reinforcing local governance at the grass root level. Let us re-dedicate ourselves to further empowering the Panchayati Raj Institutions in our country and extend our best wishes to their elected representatives.

… (*Interruptions*)

11.02 hrs

At this stage, Shri Suvendu Adhikari, Shri Shailendra Kumar, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.

MADAM SPEAKER: Now, Question Hour. Q.401, Shri Yashvir Singh.

… (*Interruptions*)

11.02½ hrs

MADAM SPEAKER: Q. No.401, Shri Yashvir Singh.

(Q. No. 401)

श्री यशवीर सिंह : अध्यक्ष महोदया, प्रस्तावित खाद्य सुरक्षा बिल के सेक्शन 52 के अनुसार युद्ध, बाढ़, सूखा, भूकम्प और आग इत्यादि अन्य प्राकृतिक आपदाओं के समय सरकार को गरीबों और बेघरों को खाद्य सुरक्षा मुहैया नहीं कराने की छूट दी गई।...(व्यवधान)

अध्यक्ष महोदया: वह प्रश्न पूछ रहे हैं, आप अपनी सीट्स पर जाएं।

...(व्यवधान)

अध्यक्ष महोदया: कृपया प्रश्न काल चलने दें और उन्हें प्रश्न पूछने दीजिए।

...(व्यवधान)

श्री यशवीर सिंह : मैं मंत्री जी से पूछना चाहता हूं कि प्राकृतिक आपदा के समय गरीबों और बेघर हुए लोगों को खाद्य सुरक्षा की सबसे ज्यादा आवश्यकता होती है...(व्यवधान) परंतु प्राकृतिक आपदाओं के समय यह बाध्यकारी नहीं रहेगा तो ऐसी खाद्य सुरक्षा का औचित्य क्या है?...(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11.03 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Dr. M. Thambidurai *in the Chair*)

… (*Interruptions*)

12.0 ¼ hrs

At this stage, Shri Ganesh Singh, Shri Suvendu Adhikari and some other hon. Members came and stood on the floor near the Table.

… (*Interruptions*)

12.0½ hrs

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

… (*Interruptions*)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदय, श्री शरद पवार की ओर से, मैं वर्ष 2013-2014 के लिए पशुपालन, डेयरी और मात्स्यिकी विभाग के परिणामी बजट * के शुद्धिपत्र की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

(Placed in Library. See No. LT 8886/15/12)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 5 of 2013)-Performance Audit of Disaster Preparedness in India, Ministry of Home Affairs for the year ended March, 2012.

(Placed in Library. See No. LT 8887/15/12)

* Outcome Budget was laid on the Table on 19.03.2013

(2) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 6 of 2013)-Performance Audit of Mahatma Gandhi National Rural Employment Guarantee Scheme, Ministry of Rural Development.

(Placed in Library. See No. LT 8887A/15/12)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8888/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 8889/15/12)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 8890/15/12)

… (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Food Corporation of India and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2013-2014.

(Placed in Library. See No. LT 8891/15/12)

(2) Memorandum of Understanding between the Central Warehousing Corporation and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2013-2014.

(Placed in Library. See No. LT 8892/15/12)

… (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): Sir, I beg to lay on the Table a copy of the 42nd Annual Assessment Report (Hindi and English versions) for the year 2010-2011 regarding programme for accelerating the spread and development of Hindi and its

progressive use for the various official purposes of the Union and its implementation.

(Placed in Library. See No. LT 8893/15/12)

… (*Interruptions*)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं -

(1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) वेस्ट बंगाल लाइवस्टॉक प्रोसेसिंग डेवलपमेंट कारपोरेशन लिमिटेड, कोलकाता के वर्ष 1994-1995 से 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) वेस्ट बंगाल लाइवस्टॉक प्रोसेसिंग डेवलपमेंट कारपोरेशन लिमिटेड, कोलकाता का वर्ष 1994-1995 से 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 8894/15/12)

12.03 hrs

COMMITTEE ON ESTIMATES
20th to 22nd Reports

SHRI FRANCISCO COSME SARDINHA (SOUTH GOA): Sir, I beg to present the following Reports (Hindi and English versions) of Committee on Estimates (2012-13):-

(1) Twentieth Report on Action Taken by the Government on the Recommendations/Observations contained in the Fifteenth Report (Fifteenth Lok Sabha) on the subject 'Role and Functioning of Telecom Service Providers in Mobile Telephony' pertaining to the Ministry of Communications and Information Technology (Department of Telecommunications).

(2) Twenty-first Report on the subject 'Tribal Welfare Schemes' pertaining to the Ministry of Tribal Affairs.

(3) Twenty-second Report on the subject 'Performance of Sports Authority of India (SAI)' pertaining to the Ministry of Youth Affairs and Sports (Department of Sports).

… (*Interruptions*)

12.03 ½ hrs

STANDING COMMITTEE ON AGRICULTURE
46th to 48th Reports

श्री बसुदेव आचार्य (बांकुरा): सभापति जी, मैं कृषि संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिंदी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं -

(1) कृषि मंत्रालय (कृषि और सहकारिता विभाग) की अनुदानों की मांगों (2013-14) के बारे में छियालीसवां प्रतिवेदन।

(2) कृषि मंत्रालय (कृषि अनुसंधान और शिक्षा विभाग) की अनुदानों की मांगों (2013-14) के बारे में सैंतालीसवां प्रतिवेदन।

(3) कृषि मंत्रालय (पशुपालन, डेयरी और मात्सियकी विभाग) की अनुदानों की मांगों (2013-14) के बारे में अड़तालीसवां प्रतिवेदन।

12.03 ¾ hrs

STANDING COMMITTEE ON ENERGY
33rd to 35th Reports

SHRI P.C. CHACKO (THRISSUR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy (2012-13):-

(1) Thirty-third Report on Action Taken by the Government on the recommendations contained in the Twenty-ninth Report (15th Lok Sabha) on 'Availability of Identified Non-Conventional Resources of Energy – Their Potential *vis-à-vis* Utilization' relating to Ministry of New and Renewable Energy.

(2) Thirty-fourth Report on Demands for Grants of the Ministry of New and Renewable Energy for the year 2013-14.

(3) Thirty-fifth Report on Demands for Grants of the Ministry of Power for the year 2013-14.

… (*Interruptions*)

12.04 hrs

STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS
16th Report

SHRI ARUNA KUMAR VUNDAVALLI (RAJAHMUNDRY): Sir, I beg to present the Sixteenth Report (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas on ‘Demands for Grants (2013-14) of the Ministry of Petroleum and Natural Gas’.

… (*Interruptions*)

12.04 ¼ hrs

STANDING COMMITTEE ON URBAN DEVELOPMENT
24th and 25th Reports

श्री अनंत गंगाराम गीते (रायगढ़): सभापति महोदय, मैं शहरी विकास संबंधी स्थायी समिति (2012-13) के निम्नलिखित प्रतिवेदन (हिंदी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं -

(1) शहरी विकास मंत्रालय की 'अनुदानों की मांगों (2013-14)' के संबंध में समिति का चौबीसवां प्रतिवेदन (15वीं लोक सभा)

(2) आवास और शहरी गरीबी उपशमन मंत्रालय की 'अनुदानों की मांगों (2013-14)' के संबंध में समिति का पच्चीसवां प्रतिवेदन (15वीं लोक सभा)।

12.04 ½ hrs

STANDING COMMITTEE ON COAL AND STEEL
30th to 33rd Reports

SHRI KALYAN BANERJEE (SREERAMPUR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Coal and Steel:-

(1) Thirtieth Report on "Review of Performance of Coal Mines Provident Fund Organisation" relating to the Ministry of Coal.

(2) Thirty-first Report on "Review of Allotment, Development and Performance of Coal/Lignite Blocks" relating to the Ministry of Coal.

(3) Thirty-second Report on "CSR Activities in Coal India Limited and its subsidiaries" relating to the Ministry of Coal.

(4) Thirty-third Report on "Demand for Grants (2013-14)" of the Ministry of Coal.

… (*Interruptions*)

<u>12.05 hrs</u>

STATEMENT CORRECTING REPLY TO UNSTRARRED QUESTION NO. 2306 DATED 12-3-2013 REGARDING OILSEEDS BOARD*

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री तारिक अनवर): महोदय, मैं 'तिलहन बोर्ड' के बारे में श्री दिलीपकुमार मनसुखलाल गांधी, संसद सदस्य द्वारा पूछे गए आतारांकित प्रश्न संख्या 2306 के संबंध में 12.3.2013 को दिए गए उत्तर में शुद्धि करने वाला वक्तव्य सभा पटल पर रखता हूं।

* Laid on the Table and also placed in the Library. See No. LT 8895/15/13

"तिलहन बोर्ड " के संबंध में श्री दिलीप कुमार मनसुख लाल गांधी द्वारा पूछे गये दिनांक 12.3.2013 को उत्तरार्थ लोक सभा अतारांकित प्रश्न संख्या 2306 के भाग (क) और (ख) के उत्तर में संशोधन करते हुए कृषि एवं खाद्य प्रसंस्करण राज्य मंत्री द्वारा दिया जाने वाला वक्तव्य

....

मैं "तिलहन बोर्ड" के संबंध में दिनांक 12.3.2013 के उत्तरार्थ लोक सभा अतारांकित प्रन संख्या 2306 के भाग (क) और (ख) के उत्तर में संशोधन करने का अनुरोध करता हूं जो निम्नलिखित है।

उत्तरार्थ प्रश्न का भाग	के लिए	पढ़े
(क) और (ख)	(क) जी नहीं। (ख) प्रश्न ही नहीं होता।	(क) तथा (ख) तिलहनों की खेती को समेकित तिलहन, दलहन, आचलपाम एवं मक्का स्कीम (आइसोपाम) के तहत बढ़ावा दिया जाता है करंजा नीम, जटरोफा, जंगली खुबानी आदि जैसे वृक्ष मूल के तिलहनों की खेती को बढ़ावा देने के लिए सरकार ने राष्ट्रीय तिलहन एवं वनस्पति तेल विकास बोर्ड (नोबोड) की स्थापना भी की है। सरकार ने देश में नारियल के समेकित विकास के लिए नारियल विकास बोर्ड की भी स्थापना की है। नोबोड बोर्ड में 36 सदस्य होते हैं जिसके अध्यक्ष केन्द्रीय कृषि मंत्री हैं और सचिव, (कृषि एवं सहकारिता विभाग), भारत सरकार इसके उपाध्यक्ष हैं। इन 34 सदस्यों में केन्द्र सरकार (कृषि, योजना आयोग, वित्त, नागरिक आपूर्ति), राज्य कृषि विभाग,स्वायत्त निकायों अर्थात राज्य व्यापार निगम (एसटीसी), राष्ट्रीय सहकारी विकास निगम (एनसीडीसी), राष्ट्रीय डेयरी विकास बोर्ड (एनडीडीबी), राष्ट्रीय कृषि सहकारी विपणन संघ लि.(नेफेड)तथा राष्ट्रीय कृषि एवं ग्रामीण विकास बैंक (नाबार्ड) के वरिष्ठ अधिकारी और सांसद (3), तेल उद्योग एवं व्यापार के प्रतिनिधि तथा उत्पादक प्रतिनिधि शामिल हैं। इसके अलावा, अपर सचिव/मिशन निदेशक, तिलहन एवं दलहन प्रौद्योगिकी मिशन (टीएमओपी) और संयुक्त सचिव, (टीएमओपी) सहयोजित सदस्य

		हैं। नारियल बोर्ड में 24 सदस्य होते हैं जिनमें अध्यक्ष, तीन पदेन सदस्य (अर्थात बागवानी आयुक्त, भारत सरकार, निर्देशक, पौध रोपण फसल अनुसंधान तथा अध्यक्ष, कोयर बोर्ड), संसद के 3 सदस्य (एक राज्य सभा से और 2 लोक सभा से), एक सदस्य प्रत्येक केन्द्रीय मंत्रालय से जो राजस्व तथा नागरिक आपूर्ति का कार्य देखते हैं, केरल, तमिलनाडु और कर्नाटक राज्य सरकारों का प्रतिनिधित्व कर रहे प्रत्येक राज्य से एक एक सदस्य, 5 सदस्य आंध्र प्रदेश, असम, महाराष्ट्र, ओडिसा, गोवा, पश्चिम बंगाल राज्य सरकारों तथा निकोबार अंडमान द्वीप समूह, दमन एवं द्वीप , लक्षद्वीप तथा पुदुचेरी की राज्य सरकारों का प्रतिनिधित्व करने के लिए (बारी बारी से), दो प्रतिनिधि केरल से नारियल उत्पादकों के, तमिलनाडु और कर्नाटक के नारियल उत्पादकों प्रत्येक में से एक प्रतिनिधि, एक सदस्य नारियल प्रसंस्करण उद्योग से और दो सदस्य नारियल उद्योग से जुड़े अन्य हितों वाले होते हैं।

<u>12.06 hrs</u>

MATTERS UNDER RULE 377 *

MR. CHAIRMAN: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Hon. Members, who have been permitted to raise Matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House immediately as per practice.

… (*Interruptions*)

(i) Need to open a new Kendriya Vidyalaya at Sambalpur, Odisha

SHRI AMARNATH PRADHAN (SAMBALPUR): Sambalpur, my parliamentary constituency, is the educational centre and as well as the commercial and industrial hub of the entire Western Odisha region. The Central Government staff as well as the staff of public undertakings are facing difficulties in getting their children admitted in Kendriya Vidyalaya as there is only one Kendriya Vidyalaya at Sambalpur City. So, I request the Government to open second Kendriya Vidyalaya at Sambalpur during current financial year in order to meet growing demand from parents in this regard.

* Treated as laid on the Table.

(ii) Need to resume the suspended SBI remittance services from the United States of America

SHRI ANTO ANTONY (PATHANAMATHITTA): I request the Government to kindly resume the suspended SBI remittance services from the United States of America. The service is an online money transfer system which helps the Non-Resident Indians (NRIs) to transfer money from their account to the beneficiary's bank account in India. As far as the NRIs residing abroad are concerned, it is the easiest, safe and cheapest way to send money to their dear ones in India. However, the system has not been functioning for the last two months. It is informed by the website of the State Bank of India that the remittance services from USA are temporarily suspended till further notice. Due to the non-availability of SBI remittance services, NRIs are compelled to depend on service of private companies by paying exorbitant fee for money transfer. Therefore, I request the Government to kindly resume the suspended SBI remittance services from the United States of America.

(iii) Need to expedite electrification of all the villages under Rajiv Gandhi Grameen Vidyutikaran Yojana in Bharatpur parliamentary constituency, Rajasthan

श्री रतन सिंह (भरतपुर): मेरे संसदीय क्षेत्र भरतपुर जिले में राजीव गांधी ग्रामीण विद्युतीकरण योजना के अंतर्गत जो कार्य हो रहे हैं वह धीमी गति से चल रहे हैं जिसके कारण इस जिले के गरीबी रेखा के नीचे रहने वाले लोगों को बिजली मुहैया कराने में देरी हो रही है । 2012-13 के दौरान गरीबी रेखा के नीचे रहने वाले 45000 परिवारों को इस योजना के अंदर बिजली कनेक्शन दिए जाने थे परंतु उनकी प्राप्ति केवल 28000 ही थी यानि आधे से कुछ ही ज्यादा । बिजली के अभाव में गरीब परिवार के बच्चे पढ़ने-लिखने में कई दिक्कतों का सामना कर रहे हैं । राजीव गांधी ग्रामीण विद्युतीकरण योजना में भरतपुर जिले के अंतर्गत इस योजना का लाभ केवल 10 प्रतिशत मिला है जो बहुत ही कम है । आवश्यकता इस बात की है कि इस कार्य में तेजी लाई जाए जिससे हम गरीब लोगों का भला बिजली देने के मामले में अधिक से अधिक कर सकें ।

सरकार से अनुरोध है कि राजीव गांधी ग्रामीण विद्यतीकरण योजना की समीक्षा कर इनकी कमियों का पता लगाकर इनको तत्काल दूर किया जाए जिससे हम जल्द इस योजना का लाभ गरीब वर्ग को दिला सके ।

(iv) Need to take steps for revival of Hindustan Photo Films Limited in Tamil Nadu

SHRI P. VISWANATHAN (KANCHEEPURAM): Hindustan Photo Films Ltd, is a Public Sector Undertaking having 687 employees including 132 SC and 40 ST employees. HPF Ltd. being a sick unit has been awaiting for its revival by the Government. The HPF Ltd. proved itself as an integrated manufacturer of sensitized goods in the whole of South East Asia. It is the only company with the technology for manufacture of Medical X-ray products, Graphic Arts, Black, White and industrial X-ray film products of international standards. HPF Ltd. is catering to the needs of health, defence, printing, education and entertainment. It provided employment to the residents of Nilgiri region of Tamil Nadu who were poor. Around 1975-76, the Company established its market for "INDU" brand photographic film products in the country and started earning profits. The company retained its top position in the industry and was making profits till 1991-92. However, the company turned to a loss making entity from 1992-93 onwards. The accumulated loss of the company stood at Rs.382.36 crore as on 31 March 1997, indicating complete erosion of the company's equity base (including Reserves of Rs.22.28 crore). HPF Ltd. was also referred to the Board for Industrial and Financial Reconstruction (BIFR) in October 1995.

The Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended the need of Rs.302 crore for revival of HPF Ltd. The Government has released Rs.30 crores and the balance Rs.272 crore is yet to be released. I request the Minister for Heavy Industries to take immediate steps for the revival of HPF Ltd. by releasing the balance amount of Rs.272 crore and protect the interest of the workers and their families who are all dependent on HPF Ltd.

(v) Need to set up dairy parks on the outskirts of cities and towns in Uttar Pradesh

श्री राजेन्द्र अग्रवाल (मेरठ): मैं सरकार का ध्यान एक अत्यंत महत्वपूर्ण विषय की ओर आकृष्ट करना चाहता हूं ।

सर्वोच्च न्यायालय द्वारा दिए गए आदेश के पालन के अनुक्रम में उत्तर प्रदेश के विभिन्न नगर-निकाय क्षेत्रों की आबादी के बीच स्थित डेयरियों के मालिकों को इन निकायों के अधिकारियों द्वारा डेयरियां हटाकर शहर से बाहर कहीं ले जाने के नोटिस दिए जा रहे हैं । इन डेयरियों की संख्या शहर के विस्तार एवं आबादी के अनुपात में सैकड़ों-हजारों में है तथा इनमें से अधिकांश डेयरियां दशकों से आबादी क्षेत्र में स्थित हैं और निकटवर्ती निवासियों को रोजमर्रा की शुद्ध दूध की आपूर्ति का काम भी करती है । निस्संदेह इन डेयरियों के कारण शहर के नाली-नालों की सफाई में कठिनाई होती है तथा प्रदूषण एवं गन्दगी की समस्या भी पैदा होती है । स्वाभाविक ही सर्वोच्च न्यायालय के आदेश शहरों को इन समस्याओं से मुक्ति दिलाने के उद्देश्य से किए गए हैं । इन डेयरियों के मालिक शहर से बाहर जाने के लिए तैयार भी है परन्तु इसके लिए वैकल्पिक भूमि की व्यवस्था किया जाना जरूरी है ।

मेरा माननीय शहरी विकास मंत्री जी से अनुरोध हे कि वे स्थानीय निकायों/विकास प्राधिकरणों को शहर की सीमा के बाहर डेयरी पार्क बनाने के आदेश देने का कष्ट करें ताकि इन पार्कों में इन डेयरियों के मालिकों को अपेक्षित जमीन मिल सके । इन पार्कों के निर्माण से शहरों की समस्या तो दूर होगी ही, बड़ी मात्रा में एकत्र होने वाले गोबर का उर्जा उत्पादन तथा जैविक खाद के रूप में उपयोग भी संभव होगा जो डेयरी संचालकों की अतिरिक्त आय का साधन बन कर उन्हें भी लाभ पहुँचाएगा ।

(vi) Need to make available adequate domestic cooking gas in Gujarat

श्रीमती जयश्रीबेन पटेल (महेसाणा): केन्द्र सरकार द्वारा शहरी गैस वितरण कंपनियों को जरूरत के मुताबिक घरेलू गैस वितरण न करने से गुजरात में गैस के दाम देश में सबसे ज्यादा बढ़े हैं । वर्तमान में गुजरात की गैस कंपनियां 1.07 लाख ग्राहकों को गैस वितरित करती है । हर रोज 12.2 लाख किलो. गैस वितरित की जाती है । जिससे सब्सिडी के बचत के रूप में केन्द्र सरकार को रू. 690.26 (एल.पी.जी. और डीजल से) फायदा पहुंच रहा है । इतनी केन्द्र की बचत के बावजूद, केन्द्र सरकार को बहुत से निवेदनों द्वारा गुजरात सरकार ने 2 एमएमएससीएमडी गैस की घरेलू उपयोग के लिए सीएनजी और पीएनजी के जरूरत के लिए आपूर्ति हेतु अनुरोध किया है किंतु सरकार ने इस पर कोई कार्यवाही नहीं की । नोन कोर सैक्टर जैसे कि स्टील को तथा 18 जिलों के ग्राहकों को भी अनदेखा किया गया है । अहमदाबाद हाईकोर्ट के निर्णय के मुताबिक गुजरात को मुम्बई तथा दिल्ली की तरह उनके दामानुसार उचित गैस आपूर्ति करने को कहा है ।

अतः मैं सरकार से अनुरोध करती हूं कि गुजरात को उनके जरूरत के मुताबिक घरेलू गैस का वितरण करें ।

(vii)Need to discontinue the Rajiv Aarogyasri Health Insurance Scheme in States and to allocate the funds to the Taluk level hospitals

श्री मनसुखभाई डी. वसावा (भरूच): राज्यों में गरीबी रेखा के नीचे रहने वालों के लिए राजीव आरोग्यश्री हेल्थ केयर इन्शूरेन्स स्कीम चलाई जा रही है परंतु देखा यह गया है कि इस स्कीम के अंतर्गत जो पैसा आवंटित होता है उसका बड़ी मात्रा में दुरूपयोग हो रहा है । जिस उद्देश्य से यह योजना शुरू की गई थी उसका लाभ गरीबी रेखा के नीचे रहने वाले लोगों को नहीं मिल पा रहा है । अगर इसकी जगह जिलों में ताल्लुका स्तर पर जहां-जहां पर सरकारी अस्पताल हैं उनमें रोगों का पता लगाने वाली मशीनों की संख्या बढ़ाकर एवं अस्पतालों में स्पेशलिस्ट डाक्टरों को नियुक्त किया जाए तो गरीबी रेखा के नीचे रहने वाले गरीब व्यक्तियों को समुचित रूप से चिकित्सा व्यवस्था उपलब्ध करवा सकते हैं । साथ ही ग्रामीण क्षेत्र में जो डाक्टर काम रहे हैं उन्हें शहरों में कार्यरत डाक्टरों की अपेक्षा ज्यादा वेतन एवं एलाउंस दिया जाए जिससे ग्रामीण क्षेत्रों में डाक्टरों की सेवा को बढ़ाया जा सके ।

मेरा अनुरोध है कि राजीव आरोग्यश्री हेल्थ केयर इन्शूरेन्स स्कीम को समाप्त कर इसके पैसे को जिलों के ताल्लुक स्तर पर जो सरकारी अस्पताल है उन पर खर्च किया जाए जिससे आधुनिक मशीनों से उनको लैस किया जा सके और स्पेशलिस्ट डाक्टरों को वहां पर रखा जा सके ।

(viii) Need to undertake repair of National Highway No. 15 on Stretch between Gujarat-Rajasthan border and Barmer district in Rajasthan

श्री देवजी एम. पटेल (जालौर): नेशनल हाइवे नं0 15 गुजरात सीमा से रामजी का गोल (बाड़मेर) तक सड़क के मरम्मत के लिए बार-बार केंद्र सरकार एवं राज्य सरकार को अवगत करवाने के बावजूद भी स्थिति जैसी की तैसी बनी हुई है । राजमार्ग 15 पर गुजरात बार्डर से लेकर गांधव के बीच में सड़के बुरी तरह से टूटी पड़ी हैं तथा जगह जगह गडढे हैं। यातायात नियमों के बारे में पर्याप्त जानकारी का अभाव व क्षमता से अधिक सवारियां व सामान भरना, जल्दबाजी, लापरवाही, टूटी सड़कें व रखरखाव का अभाव, तेज घुमाव व उबड़-खाबड़ रास्ते की वजह से टायर फटना, सड़क के दोनों किनारों के पास उगी झाड़ियां व पेड़ यहाँ होने वाली दुर्घटना का प्रमुख कारण रहे हैं । अधिकांश हादसों मं राष्ट्रीय राजमार्ग 15 पर गुजरात बार्डर से लेकर गांधव के बीच में टूटी सड़कों व सड़क के दोनों ओर बिखरी मिट्टी हादसे का कारण बनती है । आलम यह कि सड़क पर वाहनों के चलने के साथ धूल का गुब्बार उड़ता है जिससे न केवल उसके पीछे चलने वाले वाहन चालकों को परेशान होना पड़ता है । बल्कि राहगीरों और दुकानदारों का भी दिक्कत होती है । धूत के गुब्बार के कारण दुपहिया वाहन चालकों को मुंह पर रूमाल रख कर चलना पड़ता है । इस मार्ग पर व्यापार करने वाले व्यापारी सबसे ज्यादा परेशान हैं । धूल उड़ने के कारण उनको कई तरह की बीमारियों ने जकड़ लिया हैं । कई लोगों को तो अस्थमा जैसी बीमारी ने अपनी चपेट में ले लिया है ।

पुलिस विभाग से प्राप्त आंकड़ों के मुताबिक पिछले 13 वर्षों में राष्ट्रीय राजमार्ग पर 93 हादसों में 134 लोग घायल हो चुके हैं तो 80 जिंदगियों काल का ग्रास बन चुकी हैं । इसमें से सर्वाधिक मौतें इसी वर्ष हुई । अकेले इस वर्ष 6 हादसों में लगभग 55 मौतें व सौंकड़ों लोग घायल हुए हैं ।

(ix)Need to provide a special financial package for overall development of districts of Eastern Uttar Pradesh including Chandauli district

श्री रामकिशुन (चन्दौली): उत्तर प्रदेश का पूर्वांचल क्षेत्र विकास की दृष्टि से अति पिछड़ा हुआ क्षेत्र है । पूर्वांचल के सभी जनपदों में बुनियादी सुविधाओं का घोर अभाव है । यहां के लोगों को विभिन्न गंभीर बीमारियों के इलाज हेतु कोई अस्पताल नहीं है, जहां गंभीर बीमारियों का इलाज कराने की पूर्ण सुविधायुक्त अस्पताल हो । पूर्वांचल के जनपद जो प्रतिवर्ष गंभीर बीमारियों से जूझ रहे हैं । वहीं यहां के नवयुवकों के लिए रोजगार का कोई अवसर नहीं मिलता है । शुद्ध पेयजल न मिलने से विभिन्न गंभीर बीमारियों सहित गले के रोग से हजारों लोग पीड़ित हैं । पूर्वांचल में सड़कों का काफी अभाव है, जिसके चलते यहां के लोगों को अवागमन में काफी कठिनाई होती है। पूर्वांचल के कई जनपदों में बुनकरों की संख्या काफी अधिक है, लेकिन आर्थिक मदद न मिलने के चलते बुनकरों का उद्योग बंद होने के कगार पर है । बनारस का प्रसिद्ध साड़ी उद्योग भी काफी नाजुक दौर से गुजर रहा है । इस उद्योग को बचाये रखने के लिए आर्थिक मदद किये जाने की आवश्यकता है । पूर्वांचल में प्रतिवर्ष बाढ़ सूखा और जलाभाव के चलते किसानों की फसल बर्बाद हो जाती है । सूखे से बचने के लिए सिंचाई परियोजना का नवीनीकरण तथा क्षमता वृद्धि किये जाने की आवश्यकता है । जल निकासी के लिए ड्रेनों की खुदाई तथा नये ड्रेन का निर्माण कराये जाने की आवश्यकता हे । पूर्वांचल का जनपद चंदौली बने 15 वर्ष हो गये हैं, लेकिन अभी तक जिला मुख्यालय भी नहीं बन सका है जिसके चलते जनपद में विकास कार्य बाधित हो रहा है । जनपद चंदौली तथा जनपद वाराणसी में ग्रामीण विद्युतीकरण के कार्य अभी भी आधे-अधूरे हैं । इसकी परियोजना भारत सरकार के पास लंबित है । जिन पर तत्काल धन उपलब्ध कराये जाने की आवश्यकता है। पूर्वांचल से नवयुवकों का पलायन भी जारी है।

अतः भारत सरकार से मेरी मांग है कि पूर्वांचल के जनपदों सहित जनपद चंदौली में विभिन्न समस्याओं एवं सभी बुनियादी सुविधाओं आदि के लिए एक विशेष पैकेज दिये जायें, ताकि पूर्वांचल के सभी जनपदों सहित नक्सल प्रभावित जनपद चंदौली का भी विकास हो सके ।

(x)Need to start electrification of villages under second phase of Rajiv Gandhi Grameen Vidyutikaran Yojana in Gopalganj district, Bihar

श्री पूर्णमासी राम (गोपालगंज): बिहार राज्य का जिला गोपालगंज एक कृषि प्रधान क्षेत्र है साथ ही अत्यंत पिछड़ा जिला है । पूरे क्षेत्र में बिजली की कमी के कारण विकास काफी धीमा है । जिले में राजीव गांधी ग्रामीण विद्युतीकरण योजना का दूसरा फेज अभी तक शुरू नहीं किया गया है जो विद्युत आपूर्ति की कमी का बड़ा कारण है । विद्युत की समुचित व्यवस्था नहीं होने के कारण सूखे की मार झेल रहे इस क्षेत्र के किसानों को भुखमरी का सामना करना पड़ता है ।

अतः मैं माननीय ऊर्जा मंत्री जी से मांग करता हूं कि राजीव गांधी ग्रामीण विद्युतीकरण योजना के दूसरे फेज का निर्माण कराने हेतु संबंधित विभागीय अधिकारियों को निर्देशित करने का कष्ट करें ताकि क्रियान्वयन त्वरित गति से हो ।

(xi) Regarding construction of New Railway line from Nandakumar to Balaiponda (Moyna) in East Midnapore district of West Bengal

SHRI SUVENDU ADHIKARI (TAMLUK): I would like to draw the kind attention of Hon'ble Minister of Railways, to the problems being faced by the people of West Bengal. Construction of new railway line is one of the important factors for the development of railway infrastructure. Rather, I must say that if more number of new railway tracks are laid, then more benefit can be obtained from the Railways and it would grow as a commercially viable wing of our country.

But it is very unfortunate that the project for construction of new railway line from Nandakumar to Balaiponda (Moyna) in the district of East Midnapore, West Bengal which was announced by the then Railway Minister in her railway budget 2011-12 could not be implemented so far. The project is still pending because no fund has been allotted yet, though the survey for the construction has already been completed.

I would, therefore, like to humbly request Hon'ble Minister of Railways to allot the required fund for the project for the larger interest of public at large.

(xii)Need to accord environmental clearance for setting up a Research Centre of Defence Research and Development Organisation in Dharmapuri district, Tamil Nadu

SHRI R. THAMARAISELVAN (DHARMAPURI): I would like to bring to the kind attention of the Government that an initiative has been taken up by the Defence Research and Development Organisation to set up a Research Centre of national importance at Dharmapuri in Tamil Nadu. For this purpose, Government land measuring 817.56 acres and 11.76 acres of private land have been identified at Nekkunthi Village, Taluk Dharmapuri, District. Dharmapuri and is under the process of acquisition as the same has already been sanctioned. Dharmapuri is the most backward district in the State of Tamil Nadu. This initiative was a golden opportunity to create employment for unemployed youth of this most backward district. However, to start the said project, the environmental clearance is required and the DRDO is waiting for it. Therefore, I would like to urge upon the Hon'ble Minister for Environment & Forests to direct the authorities concerned to expedite giving environmental clearance for the said project on a war footing basis, so that the DRDO can commence the work quickly. It will help the people of this industrially backward district of Tamil Nadu to get employment and also help to change the face of Dharmapuri district from backwardness to a progressing district.

(xiii) Need to control the increase in prices of life-saving medicines

SHRI P. KARUNAKARAN (KASARGOD): There is a huge hike in the prices of almost all the medicines in our country. It is impossible for the common people to bear the huge burden of any kind of treatment. The prices of life saving medicines for cancer, TB, HIV etc. have become costlier. The monopoly of the drug companies is determining the prices of medicines in the market. Though Government has formulated a drugs policy it is not at all effective and helpful. The basic norms for fixing prices of medicines are defective. It helps the monopoly of companies to increase the prices of medicines. So it is very difficult for the poor people to bear the cost of medicine. Therefore, I request the Government to take immediate steps to control the prices of medicines and also take action against companies which illegally raise the prices of medicines.

(xiv) Need to construct a Railway Over Bridge at level crossing between Arakandanallur and Villupuram in Tamil Nadu

SHRI M. ANANDAN (VILUPPURAM): Arakandanallur, a Panchayat Town in my Parliamentary Constituency Villupuram, Tamil Nadu is surrounded by more than thirty villages. The total population of this panchayat town is nearly 10 lakhs. Thirukovilur railway station is situated at Arakandanallur. Few trains passing through this station are having stoppage at Thirukovilur. There is a railway level crossing in between Arakandanallur and Villupuram. Frequent closure of this railway gate creates problem to the Government servants, students, senior citizens, poor farmers and pregnant ladies. It also result in huge traffic congestion. The heavy road traffic is causing frequent road accidents. In order to overcome this problem there is a long pending demand for construction of a Railway Over Bridge at the said level crossing. On behalf of the people of Arakandanallur and surrounding villages, I request the Hon'ble Minister of Railways to consider their demand and to take necessary steps for construction of a Railway Over-bridge at the said level crossing.

(xv) Need to take swift and time-bound action against banks indulging in unfair practices

श्री बलीराम जाधव (पालघर): काले धन को सफेद करने के आरोप में अभी हाल में कुद प्राइवेट बैंकों का लिप्त होना पाया गया है । यह एक गंभीर समस्या है । इस काम में बैंकों के कुछ अधिकारियों का अपने ग्राहकों को उकसाने के आरोप में भी लिप्त होना पाया गया है । रिजर्व बैंक ने इस अपराध का संज्ञान लेकर कुछ मामलों में जांच भी शुरू की है । परंतु ऐसा लगता है कि इससे संबधित जांच रिपोर्ट पूरा करने के लिए कोई समय-सीमा तय नहीं की गई है । अतः मेरा कहना है कि ऐसे जघन्य अपराधों को रोकने में सरकार कोई ढिलाई न बरते और अपनी जांच रिपोर्ट को जल्द से जल्द उजागर करने की कोई समय-सीमा तय करे जिससे उन बैंकों के खिलाफ कार्यवाही की जा सके ।

MR. CHAIRMAN: The House stands adjourned to meet on Thursday, the 25th April, 2013 at 11 a.m.

<u>12.07 hrs</u>

The Lok Sabha then adjourned till Eleven of the Clock
on Thursday April 25, 2013 / Vaisakha 5, 1935 (Saka).